

HIGH COURT OF JAMMU & KASHMIR AND LADAKH (OFFICE OF THE REGISTRAR GENERAL)

Subject: Empanelment of Translators in the Translation Project to translate the Judgements of the Hon'ble Supreme Court and High Court in vernacular/local language.

ORDER

No: 2287 of 2024/RG/Rc

Dated: 31.12.2024

On the recommendation of the Hon'ble "AI Assisted Legal Translation Advisory Committee", High Court of J&K and Ladakh, which is duly approved by Hon'ble the Chief Justice, the name of following two applicants are included in the "Panel of Translators", formulated vide High Court Order No. 1222 of 2023 /RG/GS dated 16.10.2023, for translation of Supreme Court/ High Court Judgments into local/ vernacular language, who may carry on the job by the use of translation tool **SUVAS** or any other translation software.

S.No.	Name of the Applicant
1	<i>Shri Mohammad Ibrahim Wani, Retired Principal District & Sessions Judge.</i>
2	<i>Shri Basharat Saleem, (Advocate), C/o: Chamber No. 104, 2nd floor, New Lawyers Chambers Complex, High Court of J&K and Ladakh, Srinagar wing.</i>

The terms and conditions of the engagement shall be same as enumerated in the Order No. 1222 of 2023 /RG/GS dated 16.10.2023.

By Order.

(Shahzad Azeem)
Registrar General

Copy to: No: 59001-09/RG/Rc Dated: 31.12.2024

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Atul Sreedharan, Chairperson, AI Assisted Legal Translation Advisory Committee, High Court of J&K and Ladakh,
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Member, AI Assisted Legal Translation Advisory Committee, High Court of J&K and Ladakh,
4. Secretary to Hon'ble Mr. Justice Mohd. Yousuf Wani, Member, AI Assisted Legal Translation Advisory Committee, High Court of J&K and Ladakh,
..... for information of their Lordship(s).
5. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu,
6. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information.
7. CPC, e-Courts, High Court of J&K and Ladakh with a request to upload the same on official High Court website.
8. Shri _____ for information.
9. Office Record File.

Registrar General